[18 December, 2006]

THE MINISTER OF STATE IN THE MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT (SHRIMATI SUBBULAKSHMI JAGADEESAN): (a) and (b) Yes, Sir. The District Rehabilitation Centres had been set up in the following locations:— (i) Virar in Maharashtra, (ii) Jagdishpur and Sitapur in Uttar Pradesh, (iii) Midnapore in West Bengal, (iv) Bhiwani in Haryana, (v) Vijaywada in Andhra Pradesh, (vi) Mysore in Karnataka, (vii) Bilaspurin Chhattisgarh, (viii) Kota in Rajasthan, (ix) Chengalpattu in Tamil Nadu and (x) Bhubneshwar in Orissa.

(c) The DRCs through institutional or camp approach, provide comprehensive rehabilitation services to the persons with disabilities at the grass root level, which include (i) Survey & identification (ii) Awareness Generation and Early Intervention (iii) Therapeutic Services (iv) Fitment and distribution of assistive devices (v) Facilitation of educational, vocational and placement services (vi) Referral arrangements and surgical correction through Govt. & Charitable institutes (vii) Arrangement of loans for self employment (viii) Arrangement of bus passes, disability certificates etc. (ix) Counseling of persons with disabilities, their patents & family members.

Survey on population of backward SC/ST

†2848. SHRI KRISHAN LAI BALMIKI: Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

(a) whether Government have conducted any survey regarding population of backward Scheduled Castes/Scheduled Tribes; and

(b) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT (SHRIMATI SUBBULAKSHMI JAGADEESAN): (a) No Sir.

(b) Does not arise.

Misappropriation of funds for disabled persons

†2849. MISS ANUSUIYA UIKEY Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

[†]Origirial notice of the question was received in Hindi.

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